

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2737
TO BE ANSWERED ON 11.12.2024**

FATEHABAD TO HISAR VIA AGROHA RAILWAY LINE

2737. KUMARI SELJA :

Will the Minister of RAILWAYS be pleased to State:

- (a) whether the Government has approved the Fatehabad to Hisar via Agroha rail line, if so, the details thereof;**
- (b) whether any survey has been conducted regarding this proposed rail line, if so, the details thereof; and**
- (c) whether the work of laying tracks on the Agroha and Fatehabad railway route has been started, if so, the details thereof along with the timeline of its completion; and**
- (d) the efforts made in this direction to initiate the acquisition of land for this project?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d) : Hisar and Sirsa are already well connected via Bhattu Kalan on Indian Railway Network. Survey of Hisar to Sirsa via Fatehabad and Agroha (93 Km) was carried out. The project could not be taken forward due to poor traffic projections. Sanctioning of Railway projects is a continuous and dynamic process of Indian Railway. Railway Infrastructure Projects are taken up on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines socio-economic considerations etc. depending upon liabilities of ongoing projects, overall availability of funds and competing demands.
